

DIVISION BENCH

ITEM NO.151

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.176/2022, IA No.391/2022, IA No.498/2023, IA No.44/2024
IN CP (IB) No.394/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF INDIA V/S M/S AMITECH TEXTILES LTD.
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 21st May, 2024.

**-Sd-
(Court Officer)**

29th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*